

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-84/2003/1384/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the th 20 February, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.DJB. I-11/2023/1035 dtd 17th February, 2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 24.02.2023 along with station leave permission from the evening of 23.02.2023 till the morning of 27.02.2023**, as prayed for. Further, the Addl. District & Sessions Judge, FTC, Bongaigaon and in his absence, the next senior most Judicial officer in the station would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-84/2003/1385/A, dated , 20-02-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)